



NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH  
(through web-based video conferencing platform)

Item No. 109  
CP No. (IB)- 325/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

Ajay Overseas Pvt. Ltd.

... Operational Creditor

Versus

Tarun Alloys Ltd. & Ors.

... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ATUL CHATURVEDI, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Operational Creditor : Shivangshu Naval, Adv.

For the Corporate Debtor : Prateek Kedawat, Adv.

**ORDER**

Heard Mr. Shivangshu Naval, Adv. appearing for the Petitioner/  
Operational Creditor who submits that the matter has been settled amicably  
between the parties and seeks to withdraw this present petition. Mr. Prateek  
Kedawat, Adv. appearing for the Respondent/ Corporate Debtor. Permission  
granted. CP No. (IB)- 325/9/JPR/2019 is dismissed as withdrawn

(Atul Chaturvedi)  
Technical Member

(Deep Chandra Joshi)  
Judicial Member

August 04, 2023

VG